Supply of Water in Villages

|2845A. DR. LOKESH CHANDRA:  
SHRIMATI AMARJIT  
KAIJR:  
SHRI ROSHAN LAL:  
SHRI P. N. SUKUL:  
DR. (SIRIMATI) NAJMA 
HEITULLA:  

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the progress so far made in Rajasthan village; for the supply of water; and

(b) whether traditional lakes, reservoirs, ponds and wells will be renovated to provide water to these villages?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The Government of Rajasthan has reported that out of the 19,803 identified problem villages as on 31-3-80, the number of problem villages provided with drinking water facility during 1980-81 and 1981-82 (up to September, 1981) is 2402 and 1623 respectively.

(b) It has also been reported by the State Government that traditional sources are being utilised after necessary improvements to meet the drinking water demand in problem areas.

Supply of Enriched Uranium by USA for Tarapur Atomic Plant

|2845-B. SHRI MULKA GOVINDA REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the United States Government have now agreed to supply enriched uranium for Tarapur Atomic Plant which was earlier approved by the Carter Administration; and

(b) if not, what steps are being taken to enforce the agreement that was entered into between India and the United States of America with regard to the supply of enriched uranium for Tarapur plant?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) No, Sir.

(b) The future of the Agreement has been under discussion with the US Government. A report on the talks on this subject at the official level is now under active consideration of Government and a decision will be announced as soon as it is made.

12 Noon

FAREWELL TO RETIRING MEMBERS

MR. CHAIRMAN: Hon. Members, today I bid farewell, on behalf of the House and myself, to the hon. Members who are retiring after completion of their six years with us. Some of them, I notice, may be returning and I am very glad that they may be with us again. Those we bid good bye, will be sorely missed in the House where they were with us as colleagues for as long a period as six years. The friendships that we developed will, of course, continue in life, but the daily contact and company will be missing. We shall also miss their contribution to the Affairs of State and the readiness with which they shouldered all the responsibilities which membership of a House of Parliament brings. In particular, we shall miss some who always took prominent part in our deliberations. They were always ready and willing to shoulder responsibilities as members of Parliamentary Committees and otherwise also. They helped me a great deal with their advice and suggestions.
Some of them were experienced parliamentarians even before their present term. The leave taking is being done a little before the expiry of their term. But this is inevitable, because the present Session was to close today. It has been extended for three more days, but I shall not be available on the last two days, having accepted an engagement outside Delhi on the assurance that the House will not be sitting. On my behalf, I can only say that all the Members who are due to retire, to whichever Party they may have belonged, were equally dear to me and I shall remember them for their unfailing courtesy to me and to my colleagues. We did have a few differences, but in the rough and tumble of political discussions this is bound to happen. I hope that they will remember all the nice things that happened in the House and forget any unpleasantness in which they were directly or indirectly involved. I wish them all well in life.

Among those who are going out, I may mention only one name and that is my colleague and Deputy Chairman, Shri Shyam Lai Ladav. I notice that he has already been nominated again for election and I hope that he will be back with us in the House.

I bid them goodbye on behalf of all of you. If anybody wants to say anything, he is welcome.

SHRI PILOO MODY (Gujarat): Mr. Chairman, Sir, I would like to associate myself, for a change, with every word that you have said, and I would also like to express my sympathy for those who will no longer be here. It is indeed tragic that the manner in which the rough and tumble of politics, as you referred to, takes place in this country, we are here in a position where we stand to lose some very valuable colleagues, some very great contributors and some great parliamentarians. The tragedy of the political situation, Sir, is that many of our friends from this side of the House will be replaced by some friends on that side of the House and that, you can understand, is the genuine political tragedy of this country. But this—a fact of life and that we have to accept and in accepting the fact I hope some good sense has prevailed and that the ones that will be replacing the ones that are new will be at least as good if not better, than the ones that are here I would like to bid my farewell to those who are leaving although the House is in session in the next three days.

Sir, you have bid your farewell already. I want to assure on behalf of the entire House, including the Leader, Sir, that in your absence we will take good care of the proceedings of the House.

SHRI P. RAMAMURTI (Tamil Nadu): Mr. Chairman, Sir, I wish to associate myself with the sentiments expressed by you and Mr. Piloo Mody.

MR. CHAIRMAN: All of it. All of it, what Mr. Piloo Mody said?

SHRI P. RAMAMURTI: Most of it, with most of the sentiments that Mr. Piloo Mody expressed. I have been prevented by the doctors from participating in this session, but, nonetheless this is an occasion which I cannot afford to miss. After all, when we lose our colleagues, it is a poignant occasion and one feels very bad about it. For example, we will be missing Mr. Bhola Paswan, one of the stalwarts of this House, and one of the stalwarts of the national movement. We will also be missing Mr. Nanda. We will be missing Shrimati Purabi Mukherjee, Shri Shahi, Shri V B. Raju and Shri Rasheeduddin Khafci. With him I have been associated not only as a colleague in this House but in activities outside this House also. I would like to point out that on the other side of the House we will be missing Mr. Charanjit Chanana, with whom I have had the pleasure
measuring swords not only in this House, but outside also. I am very sorry that I will not have the occasion to measure swords with him. Once again, jir...  

SHRI B. D. KHOBragADE (Maharashtra): What about Mr. Sisodia?

SHRI P. RAMI MURTI: Unfortunately, I did not have any occasion to measure swords with him. But with Mr. Chanana, I had a number of occasions to measure swords in this House; many times. Anyway, Sir, for those persons who may not be coming back, I would like to point out that Parliament is not the only forum where we can render service to our people and to our country. There are other fields in this country which are equally, if not more important, in order to rouse the people of this country and make them fight for their rights. I am sure, they will be able to participate in such activities. I wish them all a long life and service to our country and to the people and I wish them all a long life and service to our country and to the people.

MR. CHAIRMAN: Shri Raju. (Interruptions) I am sorry. Those who are not retiring will speak first. Mr. Gopalsamy.

SHRI V. GOPALSAMY (Tamil Nadu): Mr. Chairman, Sir, I wish to associate myself with the sentiments expressed by you and other hon. Members, with words of appreciation and good wishes to the Members who are retiring. Parting company with dear colleagues is always painful. Our hearts are overwhelmed by the weight of sentiments. Most of the Members who are retiring now, have entered this House in the first part of 1976 and they have witnessed many vicissitudes and many topsy turvy changes in the political arena of our country, during 1976 and 1977 and again during 1979 and 1980. On less occasions, representing different ideologists and political parties, they have expressed their views and they have voiced their views under the high dome of this august House. This House is called the House of Elders. Mr. Bhola Paswan Shastri is an elder Member. When I say elder, I do not mean the age only, but I mean also the wisdom and knowledge, the attitude and approach. Of course, we have great admiration and regard for our Deputy Chairman. We are all fully confident that he will come back. We can never forget the finest contributions of Mr. Sankar Ghose on matters of finance, or that of Mr. V. B. Raju on matters of Centre-State relations, or that of Mr. Nanda, who is always soft-spoken, mild-mannered and courteous to all. We can never forget the fiery speeches, the fire-brand speeches, of Mr. Shahi. Of course, he is always courteous to all. Mr. L. K. Advani personifies the finest traditions of this House.

SHRI B. D. KHOBragADE: He is coming back.

SHRI V. GOPALSAMY: He is coming back. From the Treasury Bench, Mr. Sisodia and hon. Mr. Chanana are retiring. They have always been courteous to all the Members. And I have a great regard for Mr. N. N", Pandey; though he has been in this House for a short duration, I will ever remember his hard work, his meticulous work and study. Sir, I have no time to pay my tributes individually to all the Members. All the Members who are retiring have contributed well to the Parliamentary system. Many of them may come back. Some of them may not come back. We cannot make any speculation now. I recall the words in the poem "Brooks": 'Men may come and men may go; but I go on for ever.' Likewise. Members may come and Members may go, but this institution remains for ever. I wish...
[Shri V, Gopalsamy] them all long, long life. I wish them all prosperity and happiness. I am flure, they will devote their energies and efforts for the cause of social justice.

SHRI DINESH GOSWAMI (Assam): Mr. Chairman, Sir, parting is always sad and so this occasion to a certain extent is a sad and solemn cVie, but the fact remains that one who comes to the parliamentary life must accept it as a normal thing. Some of the members who are retiring will undoubtedly come back and probably bid a good-bye to u, two years from now— Hon’ble Deputy Chairman is undoub tedly coming back, M. L. K. Advani is coming back and a humber of others are also coming back, but this House will surely be poorer by the absence of the persons who are retiring and, particularly, whose contribution to debates in parliamentary life has been of immense value. As has been already-suggested, Mr. Bhol Paswan Shastri is fighting an election battle. We hope he will come back. But in him tem porarily we will miss a figure whom all sections of the House respected. In this House there are very few persons who can talk on the subject of economics and Mr. V. B. Raju and Mr. Shankar Ghose, who are the excel lent speakers, did contribute a lot on economic subjects; we will miss them. We will miss Mr. Nanda. and it is unfortunate that the House will be poorer by three lady members. Shrimati Aziza Imam, Shrimati Purabi Mukhondhav and Shrimati TJshi Khan. As has been said, we will also miss Mr. Shahi. From the indeoeto dent group we will misrc three out standing speakers, outstanding contributors in Professor Rasheeduddin Khan who ha, an authorityive knowledge on external affairs. Rhi B. N. Banee who has an authoritative knowledge on the rules of procedure of this House and also Shri Bhanu Pratap Singh whose contribution in agricultural matters was really of immense value.

Coming to my State, we will be in difficulty because our State will not be represented by two members and for this I definitely put the entire blame on Mr. Pranab Mukherjee. We will miss Shri Bipinpal Das whose contribution on economic matters and also on external affairs was really of value. His speeches were heard with attention. And we will miss Mr. Abdul Malik. We hope they will come back after the present turmoil in Assam is over. From the ruling party Mr. Narsingh Narain Pandey, whose contribution was very very effective, we will miss, but I hope this will be temporary and when I will leave this House he will come back. We will miss Mr. Sisodia and Mr. Chanana. I do not know whether we are missing them because both of them can continue to be Ministers for six months without being a member of Parliament and I hope they will continue to do so, and by that time they will come back to the House.

SHRI PILOO MODY: Through by-election in Assam.

SHRI DINESH GOSWAMI: We Will miss also Mr. Gurudev Gupta, a person whose contribution in the literary field is very well known.

Sir, undoubtedly, all these persons who will bid a good-bye temporarily to the Rajya Sabha will continue to make effective contribution to the political and social life in their respective fields. I wish them all well, long life and also continued contribution to the national cause.
SHRI R. RAMAKRISHNAN (Tamil Nadu): Mr. Chairman, Sir, on behalf of my party and myself, I associate myself with the sentiments expressed here. Sir, all good things must come to an end. It is unfortunate indeed that for some of us, this retirement or leaving this House has got the same significance as the one that one has when one retires from an official career. Sir, as a student of literature this reminds me of Charles Lamb and Charles Dickens. Both of them—one in fee Essays of Elia and the other in the Essay on Retirement—have said that on the day they retired, they felt as if they were glued to their seat and rued the next morning when they would not be finding themselves in the same seat.
[Shri R. Ramakrishna]

Sir, I have been in Parliament for two years. The atmosphere created here, both inside the House and outside the House, is so enchanting that one really does not wish to leave it for ever. But these are facts of life which we have got to accept. Though it will be invidious for me to mention names of the Members who are retiring, I cannot forget the waxing eloquence of my elder friend, Mr. V. B. Raju, who, on many occasions, despite the differences of opinion, has waxed eloquent on various subjects. So also has Mr. Sankar Ghose, whose contribution in the fields of finance and economics cannot be forgotten. I am singularly unfortunate as I am losing two friends, sitting on my left and right. On my right, Mr. Pattiam Rajan, the young and exuberant CPM Member from Kerala, will not be coming and on my right, the erudite Prof. Rasheeduddin Khan, who, I hope, will get re-nominated by the President.

Of course, Sir, it will not be necessary for me to welcome the giants (and stalwarts who are coming back—the popular Deputy Chairman, Mr. Shyam Lai Yadav, Advaniji, my friend in the ruling party, Field Marshal Khan and all others who are likely to come back here. I would only say that I join all the Members of the House in wishing them all a very happy retired life and hope some of them will come back and serve to contribute to the national cause.
SHRI SHRIDTAR WASUDEO DHABE (Maharashtra): On behalf of my party, Mr. Chairman, Sir, I fully associate myself with the sentiments expressed by various speakers on this occasion of bidding farewell to the Members who are retiring.

Sir, many stalwarts and friends are retiring. Some of them from the ruling party have been my friends for a long time, like Prof. Kamble, Mr. B. M. Deshmukh and others. From my own party, also are retiring a large number of colleagues like Mr. Raju, Mr. Nanda and Mrs. Aziza Imam and others. Also one stalwart whom I will be missing is Mr. N. P. Shahi, who is speaking almost every day.

Sir, this is an institution to pre-serve democracy and whatever political differences we might have and even though sometimes the discussions become hot, an atmosphere of cordiality and friendship has always been permeating throughout this House including our relations with Mr. Chairman and Mr. Deputy Chairman. I am particularly sad because many of my colleagues with whom I worked for a long time are retiring this time. I fully associate myself, along with my party, with the sentiments expressed by other hon. Members and wish all the retiring Members much more happy and prosperous life and more service to the nation through them.

Thank you, Sir
SHRI B. D. KHOBRAGADE: Mr. Chairman, Sir, I would like to associate myself with the feelings and sentiments that you have expressed and also expressed by other Members or representatives of different political parties in this House. As is said earlier, parting is always painful; and in this case also it is quite natural that parting should be painful. We are losing quite a few stalwarts who have made their contribution to the proceedings of this House. There are some persons whose names have already been mentioned, like Mr. Raju, Mr. Nanda, or from Maharashtra, Mr. N. M. Kamble, Mr. Bapurao Deshmukh, who will not be here in this House again. Mr. Pandey has also made a good contribution. He was here only for two years. I do not know why he could not get renominated by his party. That is a problem for his Party to consider. And also I am very sorry for our friends Dr. Chanana and Mr. Sisodia. I had very good and cordial relations with both of them and they have always tried to solve the problems that I have referred to them. I would be missing them very much. I do not know whether the Leader of the Opposition, Mr. Bhola Paswan Shastri, will be coming back or not. He belongs to a backward community and he has been raising questions and problems of backward classes. I am happy our Deputy Chairman, Shri Shyam Lai Yadav, and BJP Leader, Mr. Advani, both are coming back. I am sorry for Mr. Shahi that he will not be here to assist us, to guide us. I hope Mr. Shahi will be back here, if not in this election, after two years; and we hope we will be having his guidance, advice and contribution to this House. I bid farewell and wish them success and health in their future life.

SHRI B. V. RAJU (Andhra Pradesh): Mr. Chairman, Sir, kindly permit me to express my deep gratitude to the kind sentiments expressed by you and by the leaders of parties on OUF parting company here. To go back with a mixed feeling after having been here for the last 12 years. I am sad that I am losing the opportunity to sit with my colleagues here under the sheltered roof and participate in the debate and proceedings. As Nehru put it very correctly, democracy is the success of discussion, debate and dialogue. That is the instrument. I may not have that opportunity here. But the other satisfaction is that I will have an opportunity to watch the proceedings of the House from outside, that I can have a better perspective. In fact, my friends and colleagues who are parting company, and myself, have no regrets; we have no regrets. We carry from here a rich experience; and that is a great asset if we can utilize it for improving the quality of politics in this country.

Mr. Chairman, we have had, and particularly I have had, the greatest attention or care bestowed on us by the Chair. I am very much grateful to the Chair. I had the opportunity to be guided by three Chairmen: Mr. Pathak, Mr. Jatti and yourself. Sir, very enlightened people. I should take the opportunity of complimenting and also expressing gratitude to the staff which has given the best of co-operation. In my public life, in
administration, in the State and here, I have not come across comparable compliment of staff which really is brilliant, not only brilliant but also very co-operative, aid in fact if this could be extended to the executive machinery, I think, the country's citizens will be much happier.

On this occasion let me just put in a cryptic way the experience that I am carrying and the critical observations that I am making without taking much time of the House. Parliament is the supreme political institution which is holding the power of the nation's unity. If this structure is weakened, if Parliament is weakened or its importance is eroded, I am afraid about the future of this nation. So it is the duty of every one to keep the sanctity and importance of this institution. We have got two Houses. This is the Council of States, and our constituency is the State Assembly. I have not had the satisfaction, I am not going with the satisfaction, that this House has taken care to protect the interests and privileges and autonomy of the constituencies. I wish some thought is given to this. Our pattern is not the West Minster pattern in the political institutional structure. In U.K. they have the House of Lords and the House of Commons based on class concept. Here we have the House of the People and the Council of States. I would wish that this House, therefore,akes great care of the interests of the States. I do not want this House to be a carbon copy, a distorted carbon copy, of that House. It has its image, its identity, its relevance and its importance. Therefore, let this House take care that the autonomy of the States is not eroded. That is most important.

The second thing is we have to achieve that status of making the Opposition realise that it is the Government-in-waiting. When the day comes, it has to be conscious that it is the Government-in-waiting. There should be greater rapport, and I put it for the better contribution of this House, to the polity, that a new informal institution should develop or should emerge as the institution of leaders. The Leader of the House should take care to see that he main tains the closest rapport and contact with the leaders of Opposition not only in the day-to-day affairs but in all matters of national importance. This practice should be initiated and strengthened. If the leaders of the Opposition parties in the House and the Leader of the House could maintain that closer contact and watch and rapport, I think, your work will be more lightened and I am sure that they will come to your assistance in making the work of this House more fruitful. I have had the best of time here and I have learnt a lot and it is always my patriotic duty to see from outside that the dignity, the sanctity, of this House is kept very high.

SHRI NARASINGHA PRASAD NANDA (Orissa): Mr. Chairman, I will remember with deep gratitude the utmost consideration shown to me by you, by the Members of the House, the Secretary-General and his team including the Reporters. In this short sojourn of six years in the long march of life, Parliament became my place of action and in the interaction of the five great elements, false ego, intelligence, the unmanifested, the ten senses, the mind, the five sense objects, desire, hatred, happiness, distress, and their aggregate, the life symptoms and convictions. I, as a creature of circumstances and as one belonging to the class of fallibles, felt a deep sense of involvement in this most useful institution.

Sir, I learnt much more than I contributed to the deliberations of this House. My humble contribution in passing may not be of a permanent or durable nature either to this system or to the polity, as has been in the case of Mr. Raju.

I entered Parliament pledging to bear true faith and allegiance to the Constitution, as by law established, that I will uphold the sovereignty and
[Shri Narasingha Prashad Nanda] integrity of India, and that I will faithfully discharge the duty upon which I was about to enter. It is for you and the continuing Members of the House and posterity to judge our performance towards fulfilment of this pledge.

I again express my deep gratitude to you and Members of the House.

SHRI K. K. MADHAVAN (Kerala): Sir, I plead guilty if I am speaking the truth instead of self-deception. Sir, I stand disillusioned by the time I retire from the House. I entered this House in 1976 with the highest appreciation and respect for Parliamentary Democracy and democratic institutions. And the same level of respect I still hold for them. I had to fight every time to catch the eye of the Chair right from the days of our former Chairman, Shri Jatti. On one occasion I had, by way of a joke, to tell him that his turban, which he began to wear in later years, prevented his seeing me because the knob of the turban was on this side. And that prevented my catching his eye. But when he had no turban and had a Gandhi cap—I was then just sitting under his nose at the entrance—then also I could not catch his eye. I do not know how I fared better in your time.

MR. CHAIRMAN: You may unburden yourself.

SHRI K. K. MADHAVAN: One of the reasons which disillusioned me is this. I thought that the Question Hour of this House is really Question Hour. Unfortunately, our questions are not questions and our supplementary questions are not supplementary questions. Most of them are speeches. I was struggling very hard to see that Question Hour actually retransformed into Question Hour. But I failed. On my part I was asking questions only as questions.

Another point is, politics of reason which should have guided the deliberations of this House. Either because of convenience or because of compulsion of circumstances, politics of reasons has given way to politics of convenience instead of politics of conviction. That is why many people are not on this side. I do not want to say anything more on that. Sir, I have watched with interest and with an element of curiosity how people behave differently when they are in the ruling party and when they are not in the ruling party. I had the experience of entering this House as a Member of the ruling party in 1976. But I have a much more pleasant feeling while being in the Opposition, because to be in the ruling party is easy, but to be in the Opposition is a little more difficult. It is more pleasant and more self-satisfying. These are the main things.

Another point that I would like to mention here is this: I will be retiring from this House. But I do not know whether I would be coming back to this House. It is because of the dissolution of the Kerala Assembly. My nomination paper stands—and I hold it as valid—in what shape or in what status, I do not know. I think I will have to take it up with the Election Commission or with the courts. By the time I filed the nomination papers, the Kerala Assembly was alive and by the time the date was fixed for the scrutiny of the nomination papers also, the Assembly was alive. But, very conveniently, the Governor of Kerala dissolved the House without
MR. CHAIRMAN: I think you can wait it out later.

SHRI K. K. MADHAVAN: We are coming to, and actually experiencing a state where the powers of Parliament are very gradually and steadily getting eroded.

Another very painful experience of mine during the last six years was this: I was watching with interest whether on any particular day a member of the Scheduled Caste was presiding over this House. What prevented a member from the Scheduled Caste being selected and placed on the panel of Vice-Chairmen of successive sessions? What is it that prevented this? I do not know. Is it because there are no competent men? There is one gentleman, who is a Barrister and who has been the Deputy Chairman of this House. But the painful thing for me now is that there is no answer to this questmen as to why, during the last six years, not even on one day a Harijan was given the opportunity to sit in the Chair. I will never choose to be in the Chair because even for one hour in the Chair I will be much less free and here I am much more free. But the fact remains that an untouchable 54 RS—8 is still an untouchable in this House so far as the Chair is concerned.

I think all the Members for the cordial relations that we have had and for the kindness and for the friendly attitude that they have shown towards me. Thank you, Sir.

MR. CHAIRMAN: Yes, Mr. Barman.

SHRI PRASENJIT BARMAN (West Bengal): Mr. Chairman, I offer my deep gratitude to you and to all other esteemed colleagues who have expressed their feelings of deep sympathy for us, retiring Members.

Before being elected to the Rajya Sabha, I was a Member of the West Bengal Legislative Assembly. But my terms there were short. I was a Member there for two terms, but on both the occasions my term extended to only one year because of the dissolution of the Assembly following President's rule. At least I am happy that this time I have completed my full term here in the Rajya Sabha.

Sir, as a Member of the Rajya Sabha coming from a backward region like North Bengal, in my humble way. I have tried to serve the cause of the nation, more particularly the cause of the weaker sections, and the backward regions like North Bengal. I must offer my deep gratitude to you, Sir, and the Deputy Chairman, Shri Shyamlai Yadav, and other elderly Members of this House like Bhola Paswanji, Shri K. C. Pant and others, and our Leader of the House, Shri Pranab Mukherjee, from whom I have been able to get guidance always.

"I shall not take much of your time. During my tenure here, I have had the privilege of serving in three Committees, in the Rules Committee at first. But during my tenure of two years, Sir, no meeting of the Rules Committee was held. Then I became a Member of the Committee on the Welfare of Scheduled-
Castes and Scheduled Tribes. In "chair Committee I have tried to work hard along with other Members under the chairmanship of Shri Ram Dhan, then Member of the Lok Sabha. Then, in the Committee on Government Assurances I have had the privilege of serving for three years, first under the chairmanship of Shri Shyam Lai Yadav and later under the chairmanship of Shri Nageshwar Prasad Shahi. Under the able guidance of these two stalwarts, we have tried to work very hard, and perhaps the whole House knows that almost all the assurances up to 1980 have been cleared by this time.

I must say a few words about the officers who used to serve in the Committee on Government Assurances. They have given commendable service and worked hard along with us.

Sir, I may come back here or I may taot come. But wherever I go, I shall cherish in my memory the very sweet relationship that developed between yourself and myself and amongst all other Members here and also the officers of the Rajya Sabha, right from the Secretary-General down to the Members of Clas IV staff, including the Reporters and Stenographers who typed copies for us. This relationship I shall always cherish in my memory.

Finally, Sir, I wish all well. I wish you also very well and a long and healthy life and I wish that you further rise to some more important position. (Interruptions)
लेखक इस जहर कहना चाहता हूं कि संसद को चाहिए यदि वह सफल न हो अगर ख़तरा हो। इसमें, यदि मात्र वह विवाद लेने का संसज्जा नहीं करता है तो वह समय बाहर होने के कारण का समय नहीं करता है, राजनीति में भरपूर ब्रह्मांड नहीं लेने का समय नहीं करता है।

लिखित प्रभाव उसको मुदत, नमूद करने के राजनीति में उसको मुदत बायाजा जा सकता है, अर्थात् वह उसकी सत्य बायाजा है। यह सत्य बायाजा है। राजनीति में भरपूर ब्रह्मांड नहीं लेने का समय नहीं करता है।

ब्रह्मांड जी से इसका प्रयास नहीं हुआ कि जानकारी को राजनीति में मुदत बायाजा, तो बहुत ही भारक समय चाहता है।

यदि में, भीमानु, मैं एक महान दीन: धरों संसद के स्थान के लोगों की, भक्तिराजों की, कर्मचारियों की, धर्मवाद के राम वाते तेज़ हैं। मैं अपनी धारा से बहुत बायाजा हूं कि मुझे जो 19 साल में प्रभावित बायाजा है, मैं उनको चित्र करना और बाहर रख कर भी कोई प्रभाव मूलतः है कारण हमारे लोग जब ध्यान तकनीकी में से भारत में ध्यान देने को लगते हैं। तो जो बायाजा नहीं था कि हम संसद के सदस्य नहीं, लेकिन हम बाहर रह कर कर्म का ध्यान करने के संसद में नहीं होगा और रखे ध्यान देने का कल्याण होगा।
MR. DEPUTY CHAIRMAN: Mr. Chairman, Sir, I feel rather overwhelmed with the warm references that you, Sir, the Leaders of the Opposition Parties sitting along with me on this side of the House, and other hon. Members have made about me personally. I know it is more due to the generosity than of anything else that they have said these warm feelings about me.

Sir, I have had the honour of serving in this House for the last twelve successive years. In these years I have served in various capacities, as a backbencher, as a member of the Opposition, as a member of the ruling party, as Vice-Chairman, as Chairman of the Assurances Committee, and lately as Deputy Chairman of this august House as also Chairman of the Privileges Committee.

Sir, I would not be revealing any secret if I say that my tenure as your Deputy in this House has been the most proud and rewarding period of my political career so far. I consider it my good fortune to have had the opportunity of serving as the Deputy of such a person of great eminence like you, Sir. You have not only extended to me the fullest of cooperation in the discharge of my duties as Deputy Chairman, but you have always treated me with cordiality and affection both inside the House and outside as your own younger brother. I shall even cherish your warm feelings for me. For me it has always been a pleasure to be in your company. You have not only been a store of strength for me, but during these last two years you have helped me expand my vision and wisdom. Apart from your judicious background, you are a person with compassion, consideration and humane feelings to one and all. As you would have well realised by now, the position of a presiding officer is very delicate and in many respects an unenviable task. I do not claim I have been able to fulfil this task to the entire satisfaction of all the hon. Members of this House. On this occasion of bidding farewell, I can only beg forgiveness for any of my unintended omissions or for any remarks that I may have made during my brief period as Deputy Chairman. I can assure hon. Members in this House that it was—unlike our Editor friend, Sardar Khushwant Singh who profusely pours out two full columns every week in his paper "with malice towards one and all"—completely without any trace of malice.

In the very nature of Rajya Sabha, one-third Members retire every two years and it is after long struggle and continued political activity that we come to this House. It is a rare proud privilege and great opportunity for all of us to serve in this House, to contribute our mite for the betterment of the country. Anyhow, there have stalwarts who continued to serve the House for decades and decades. I had the honour to sit in this House with some of the doyens of Indian Parliamentary life. I have watched with keen interest their performance in this House.

I feel it my duty to record my deep sense of gratitude especially to Madam Prime Minister, the Leader of the House and the Minister of Parliamentary Affairs for the utmost co-operation extended by all of them in the conduct of business in the House. I am greatful to the Prime Minister for all the confidence she reposed in me and for the co-operation she extended to me in the discharge of my responsibilities as Deputy Chairman. She has always been kind, affectionate and courteous to me not only in the House but outside also. That goes to show how much respect she has got for the Parliamentary institutions and its functionaries. I must express my special thanks to the Leader of the House, Shri Pranab Kumar Mukherjee, who has helped me greatly in the discharge of my onerous duties. The House knows it well that he has
managed to be present in the House in spite of his heavy responsibilities. With his amiable behaviour, he has been able to win the confidence of Members of all groups.

I am really grateful to the leaders of various parties and groups for their unstinted courtesy and cooperation without which it would not have been easy to carry on the business of this House. At times I had to face the anger of some 3 of the Members, but I know they were not angry with me within their heart but only in order to articulate the points that they wanted to make in the House. I express my thanks to all the Vice-Chairmen—what number we have increased from four to six—who were always readily available, at great personal inconvenience sometimes, to preside.

I would be failing in my duty if I do not say a word of praise and thanks to the efficient and excellent services rendered to me by the Secretariat staff. Fortunately, we have a comparatively young and energetic Secretary-General, Shri Sudarshan Agarwal. He and his band of officers and staff have been of immense assistance to me in the discharge of my responsibilities in various capacities.

I once again thank you, Sir, for the consideration and courtesy that I received at your hands and I do hope I will continue to enjoy the same affection that you have showered on me in future also.

THE LEADER OF THE HOUSE (SHRI PRANA* KUMAR MUKHERJEE): Mr. Chairman, Sir, on my own behalf as Leader of the House, I associate myself with the sentiments expressed by the Deputy Chairman, who is retiring, the leaders of the various groups and some of the retiring Members. It is pleasant to note that some of the retiring Members like, Deputy Chairman, Shyam Lalji, our good old friend, Shri Advani and some others are expected to come back and join us. In fact, Sir, when we are saying good-bye to others, perhaps, it would not be out of occasion to welcome at least three of our friends who retired, but who have come back; perhaps, we can welcome them back to the House; Miss Kumudben Joshi, Mr. Sahu and our good old friend, Mr. Makwaria.

Sir, on an occasion like this it is natural that we go back to the days when we entered into this Chamber, obviously not at a time, even those who are retiring, most of them were elected in 1976, but some of them are also having continuity. It is like a continuing stream. We join the stream. The stream continues. Some of us have the fortune of going with the stream a little longer, while some of us are left after covering a short distance. But whatever it may be, the fact remains that we have in this House developed a tradition, a system which is unique. It is nobody's case that there has not been any deficiency, but over the period of years the system of understanding, cooperation and spirit of working together which we have developed and mostly on the floor of the House, in spite of the fact that we have different views, different approaches, has been strengthened and Rajya Sabha has emerged as one of the unique institutions. Sir, simply if we take the six years' period from 1976 to 1982, how many changes have we seen on the floor of the House? When the members were elected in 1976 there was one Government. In 1977 they saw another Government, in 1979 they saw another Government and in 1980 they saw another Government. It is true, constitutionally we are not to act but we are to react and the House did react to the best of its traditions. Practically, during the whole decade of 70 this has happened. In 1970 when the ruling party got two-thirds majority in Lok Sabha, in this House it was in minority, but the ruling party did not have the difficulty. In spite of the fact that this House was in minority, they responded to the people's choice and cooperated. The same thing happened in 1977, in 1978 and the same thing...
happened in 1980 when I assumed the responsibility as the Leader of the House. Sir, I was Leader of the House, but it was a little misnomer in the sense that till June I was leader of the minority group in the House. Therefore, we have responded, we have built up some traditions, and it is mainly because of the contributions of the members because they wanted to maintain the best of the traditions.

Sir, we will be missing many known faces. Obviously, the first name that appears to any one of us is the face of Shri Bhola Paswan Shastri with whom I had the privilege of being inducted in the Council of Ministers on the same day. Obviously he was inducted as a Cabinet Minister and myself as a junior Minister. Subsequently, we worked together. Later on, we differed, but that difference of opinion in approach did never stand in the way of mutual respect and appreciation. It is applicable to each and every member. There is no doubt that we will be missing some of the finest contributions which used to come from stalwarts like Mr. Raju or Mr. Sankar Ghose or Mr. Bhanu Pratap Singh or Mr. Bipinpal Das, and my good old friend Mr. Shahi. If I miss any name, it does not mean that they did not make any contribution, but it is just by way of illustration.

We will be missing another Member who is perhaps one of the oldest Member—Mr. Om Mehta. From 1964 to 1982, he was a Member of this House and is still a Member, retiring on 2nd April. As a Minister of Parliamentary Affairs, he made a very valuable contribution in building up better understanding between the Treasury Benches and the Opposition and in the smooth functioning of this House.

Definitely, Sir, you will agree with me, all of us will be missing our good old friend, Mr. Madhavan, who was known for his undaunted courage. It is true that he speaks of his conviction and when he speaks he speaks without convention but out of his conviction. At the same time, his carrying the umbrella always reminded me of the picture of Chamberlain which, in umbrella, became the status symbol of him.

Some good colleagues from our side are retiring, particularly the two ministerial colleagues—Dr. Chanana and Mr. Sisodia. Some of them are facing elections. I hope all of them will be coming back, particularly the Minister of Parliamentary Affairs, Mr. Bhishma Narain Singh and Mr. Mohammed Usman Arif who is also one of the old Members of this House, and some other Members. Mr. Banerjee is retiring who has perhaps the longest association with this House, either sitting in the House just below your podium, or occupying the seat near Mr. Goswami. He has made very valuable contribution and we do appreciate his contribution.

Sir, I take this opportunity of expressing my own gratitude to all the Members, including those who are not retiring and particularly those who are retiring. While discharging my duties as the Leader of the House, I always received maximum cooperation and this is the tradition which I wanted to mention. As we gave cooperation when the other parties came to occupy the Treasury Benches, similarly I received cooperation when we came to occupy the same benches. This mutual understanding, cooperation and appreciation is an asset, is a tradition which we have created and I have no doubt, to a considerable extent, the institution has been strengthened by the contributions of many, of whom some are retiring on 2nd April.

Sir, we are to say good-bye to them on an occasion like this with a heavy heart. At the same time, we wish them good health, Deace. There is no doubt that they will be able to contribute to their various fields of activities from the experiences which, to my mind, are no doubt rich. In a better manner in the future. I wish
them all a very happy life. I do not liww how many of hem will go back to their professions. But in whatever areas they may function, I have no doubt that they would be in a position to contribute a much better manner. We can ill them that nobody is permanert here. It is a question of time. Many of us will join those who are retiring today either in the near future or remote future. But the friendship, appreciation and unders anding which we have developed wil, I hope, continue to remain.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN The House will now adjourn...

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAVINATHAN): Sir, papers to be laid.

MR. CHAIRMAN: We might as well lay the paper; on the Table before we go.

SHRI ARVIND GANESH KUL-KARNI (Maharasltra): Sir, I have requested you fo • making a small mention about Rao Birendra Singh who is allowed to lay the papers, f particularly the I epor' of the NAFED, I am all approaching you and you your elf directed on 2-12-1981—and I c 0 not want to read that directive. Hay I request you, Sir, to advise th Minister that the inquiry of the NAFED and NACMF should be taken up ea^v by tho Government a s^v we h v all sAvn b een requesting? May T request you to give some advice to the Minister?

MR. CHAIRMAN: I will speak to Rao Birendra Singh.

Report and Accounts (for the year ended the 30th June, 1980) of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMYNATHAN): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:


(ii) Statement giving reasons for the delay in laying the paper mentioned at (i) above.

(Placed in library See No LT—3759/82, for (i) abd (ii).]